

ORDER SHEET

O.A / MA / RA / CP NO. Q26 OF 2005Applicant/s M. D. Shukla Respdts. D. O. I. GovtAdvocate for Applicant/s Sri L. M. Singh Advocate for Respondent/s Sri A. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
<u>ack</u> <u>08/7/09</u> (reponder) NO RA received, as yet. <u>10/07/09</u> <u>13.7.09.</u> No sitting today adjourned. List on 21.8.09. <u>M</u> <u>Co</u>	<u>Dt. 30.03.09</u> <u>MA 3996/05</u> - to dismiss OA - rejected being misconceived. <u>MA 3997/05</u> - to condone delay in filing CA - allowed - delay condoned. CA is taken on record. Learned counsel for applicant prays for and is granted 3 weeks to file RA. List on 13.07.09. <u>Pragati</u> <u>(A.K. Gaur)</u> <u>DM</u>	